3177 Papers laid on the AGRAHAYANA 2, 1884 (SAKA)

PAPERS LAID ON THE TABLE

NOTE OF PUBLICITY IN CONNECTION WITH CHINESE AGGRESSION

The Minister of Information and Broadcasting (Shri B. Gopala Reddi): Sir, I beg to lay on the Table a note on publicity in connection with Chinese aggression. [Placed in Library. See No. LT-573|62].

Annual Report of Heavy Elettricals Ltd. and Gevernment Review thereon

The Minister of Steel and Heavy Industries (Shri C. Subramaniam): I beg to lay on the Table a copy each of the following papers:—

- (i) Annual Report of the Heavy Electricals (India) Limited, Bhopal for the year 1960-61 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under subsection (1) of section 619A of the Companies Act, 1956.
- (ii) Review by the Government on the working of the above Company.

[Placed in Library, See No. LT-589|62).

WOOLLEN TEXTILES (PRODUCTION AND DISTRIBUTION) CONTROL ORDER

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): I beg to lay on the Table a copy each of the following papers:—

- (i) The Woollen Textiles (Production and Distribution Control) Order, 1962 published in Notification No. S.O. 3425 dated the 13th November, 1962, under sub-section (6) of section 3 of the Essential Commodities Act, 1955 [Placed in Library. See No. LT-590/62].
- (ii) Administrative Report of the Tea Board for the year 1960-

61. [Placed in Library. See
No. LT-586|62).

Annual Report of Hindustan Antiotices Ltd etc

The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo): I beg to lay on the Table a copy each of the following papers:

- (i) (a) Annual Report of the Hindustan Antibiotics Limited, Pimpri—Poona, for the year 1961-62 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956.
- (b) Review by the Government on the working of the working of the above Company [Placed in Library. See No. LT-591/62].
- (ii) (a) Annual Report of the Indian Drugs and Pharmaceuticals Limited, New Delhi, along with the Audited Accounts and comments of the Comptroller and Auditor General thereon under sub-section (1) of section 619A of the Companies Act, 1956.
- (b) Review by the Government on the working of the above Company. [Placed in Library. See No. LT-592/62].
- (iii) (a) Annual Report of the National Industrial Development Corporation Limited, New Delhi, for the year 1961-62, along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956.
- (b) Review by the Government on the working of the above Corporation. [Placed in Library. See No. LT-593/62].